

Reports and Accounts (2022-23) of SECI, New Delhi and NIPER, Ahmedabad, Gujarat and related papers

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री; तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (a) Twelfth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11321/17/24]

(ii) A copy (in English and Hindi) of the Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Ahmedabad, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998.

[Placed in Library. See No. L.T. 11433/17/24]

- I. Notifications of the Ministry of Finance**
- II. Report and Accounts (2022-23) of IFCI Limited, New Delhi and related papers**
- III. Liquidator's Report on voluntary winding up of IIBI Limited, Kolkata, for the period from 01.10.2023 to 31.12.2023**
- IV. Report and Accounts (2022-23) of IIFCL, New Delhi and related papers**
- V. Report (2022-23) on the performance of Central Public Sector Enterprises**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):
Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (5) of Section 55 of the National Housing Bank Act, 1987, along with Delay Statement: -

- (1) S.O. 600(E)., dated the 31st July, 1989, publishing the National Housing Bank (Issue and Management of Bonds) Regulations, 1989.

- (2) S.O. 857(E)., dated the 8th November, 1993, publishing the National Housing Bank (Slum Improvement and Low-Cost Housing Fund) Regulations, 1993.
- (3) G.S.R. 213(E)., dated the 11th April, 1997, publishing the National Housing Bank (Officers') Service Regulations, 1997.
- (4) G.S.R. 650 (E)., dated the 30th October, 1998, publishing the National Housing Bank (Officers') Service (Amendment) Regulations, 1998.
- (5) S.O. 554, dated the 23rd February, 2002, publishing the National Housing Bank (Issue and Management of Bonds) (Amendment) Regulations, 2001.
- (6) No. NHB/DHRD&A/111., dated the 20th May, 2003, publishing the National Housing Bank (Employees') Pension Regulations, 2003.
- (7) No. NHB/LD/Res.-407., dated the 4th August, 2004, publishing the National Housing Bank (Nomination) Regulations, 2004.
- (8) No. NHB/STF/POL/27., dated the 12th September, 2007, publishing the National Housing Bank (Officers') Service (Amendment) Regulations, 2007.

[Placed in Library. For (1) to (8) See No. L.T. 11147/17/24]

- (9) F. No. NHB/RMMD/Bond Regulation/307., dated the 10th May, 2008, publishing the National Housing Bank (Issue and Management of Bonds) (Amendment) Regulations, 2007.

[Placed in Library. See No. L.T. 11433A/17/24]

- (10) No. NHB.HRD.PEN.01/CMD/2013., dated the 17th October, 2013, publishing the National Housing Bank (Employees') Pension (Amendment) Regulations, 2013.
- (11) No. G.S.R.NHB/SER/01/2014., dated the 19th June, 2014, publishing the National Housing Bank (Officers') Service (Amendment) Regulations, 2014.

[Placed in Library. For (10) and (11) See No. L.T. 11147/17/24]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. S-11015/01/2019-Ins-I., dated the 13th December, 2023, publishing the Life Insurance Corporation of India (Agents) Amendment Regulations, 2023, under sub-section (3) of Section 49 of the Life Insurance Corporation Act,

1956.

[Placed in Library. See No. L.T. 11148/17/24]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. PFRDA/16/05/112/0018/2020-REG-POP, dated the 11th January, 2024, publishing the Pension Fund Regulatory and Development Authority (Point of Presence) (Amendment) Regulations, 2023, under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library. See No. L.T. 11152/17/24]

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/Gen Insurance/Tariff/1/195/2024., dated the 23rd January, 2024, de-notifying the Arbitration clause in all tariff products under Fire, Motor and Engineering, Workmen's Compensation and other classes of insurance business, issued under sub-section (1) of Section 64ULA of the Insurance Act, 1938.

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. IRDAI/Reg/2/196/2024., dated the 23rd January, 2024, publishing the Insurance Regulatory and Development Authority of India (Expenses of Management, including Commission, of Insurers) Regulations, 2024, under sub-section (3) of Section 114A of the Insurance Act, 1938 and Section 27 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. For (iv) and (v) See No. L.T. 11151/17/24]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the IFCI Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Report on the performance of the above Company, for the year 2022-23.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11150/17/24]

III. (a) Liquidator's Report on voluntary winding up of the Industrial Investment Bank of India (IIBI) Limited, Kolkata, for the period from 01.10.2023 to 31.12.2023, together with the Auditor's Report on the Accounts.

- (b) Review by Government of the voluntary winding up process of the above Bank, for the period from 01.10.2023 to 31.12.2023.

[Placed in Library. See No. L.T. 11150/17/24]

- IV. (a) Annual Report and Accounts of the India Infrastructure Finance Company Limited (IIFCL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Executive summary of above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11150/17/24]

- V. A copy (in English and Hindi) of the Public Enterprises Survey Annual Report on the performance of Central Public Sector Enterprises, for the year 2022-23.

[Placed in Library. See No. L.T. 11149/17/24]

Reports and Accounts (2022-23) of AIIMS, Gorakhpur and AIIMS, Patna and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institutes of Medical Sciences Act, 1956 (as amended in 2012):-

- (i)(a) Fourth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Gorakhpur, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11434/17/24]

- (ii)(a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Patna, Bihar, for the year 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.